

Santosh

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CRI - 19-2020**

Sameer Bhat. Petitioner.

Versus

State of Goa & others. Respondents.

Mr. Parag Rao, Advocate for the Petitioner.

Mr. Pravin Faldessai, Additional Public Prosecutor for Respondents
No.1 and 2.

Mr. Shivan Desai, Advocate for Respondent No.3.

**Coram : M.S. Sonak &
Smt. M.S. Jawalkar, JJ.****Date : 18th August, 2020.****P.C. :-**

Heard Mr. P. Rao for the Petitioner and Mr. Shivan Desai,
for Respondent No.3. Mr. Pravin Faldessai, learned Additional
Public Prosecutor appears on behalf of Respondents No.1 and 2.

2. The learned Counsel for Respondent No.3 seeks one week's
time to explore the possibility of a settlement.

3. S.O. to 27th August, 2020

Smt. M.S. Jawalkar, J.**M.S. Sonak, J.**